

### Functioning of cassette in Rajdhani Express

1782. SHRI GOPALSINH G. SOLANKI:

SHRI ANANTRAY DEVSHANKER DAVE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there was a cassette played in the Rajdhani Express running from New Delhi to Bombay and vice versa early in the morning title as "Jay Jagdish Hare";

(b) whether it has been ordered to be stopped; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) and (c) Cassettes are changed at intervals. Bhajan Cassettes which were earlier being played have been replaced by new cassettes containing instrumental music which is liked by the passengers.

### Pools for Government accommodation in Delhi

1783. SHRI NYODEK YONGGAM:

SHRI B. K. HARIPRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of pools existing for allotment of Government accommodation to the employees of Government of India in Delhi/New Delhi;

(b) what are the rules for retention of Government quarters in the event of transfer on deputation basis/co-terminus basis in public interest from one pool to General Pool quota and vice-versa;

(c) the number of cases which are covered by part (b) above to whom permission for retention of Government quarter have been sanctioned by the Directorate of Estates during the last three years, yearwise; and

(d) number of such cases pending with Directorate of Estates and by when Government propose to sanction permission for retention?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

### Setting up of steel plants in Andhra Pradesh

1784. SHRI PRAGADA KOTAIAH: Will the Minister of STEEL be pleased to state:

(a) what is the total amount spent for setting up and running the steel plants by the Government of India;

(b) what is the amount spent by Andhra Pradesh Government for providing facilities necessary for setting up and running the plants; and

(c) the employment opportunities provided so far by the plant and how many of them are from Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (INDEPENDENT CHARGE) (SHRI SANTOSH MOHAN DEB): (a) Government of India is setting up an Integrated Steel Plant with a capacity of 3 million tonnes per annum at Visakhapatnam in the state of Andhra Pradesh. The expenditure incurred till June, 1991 on the setting up of the steel plant is Rs. 6873.42 crores

(b) Government of Andhra Pradesh have provided facilities including roads, power and water supply for the steel plant. The details of expenditure incurred by Government of Andhra Pradesh on these facilities are not available with Government of India. However, for the water supply scheme from Yeluru River, Government of Andhra Pradesh obtained loan assistance of Rs. 70 crores from Government of India.

(c) VSP have so far provided employment to 15073 persons which include 5273 displaced persons whose lands and dwellings were acquired for the project. Government do not propose to maintain information in regard to the employees of Central Government enterprises on the basis of regional origin of such employees.

### Water supply in Bombay Region

1785. SHRI NARESH C. PUGLIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any project report for water supply in Bombay Metropolitan Region from the State Government of Maharashtra;

(b) if so, what are the details thereof;

(c) whether Government have taken any decision thereon; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) Yes, Sir.

(b) to (d) The Government of Maharashtra has submitted the Maharashtra Water Supply and Sewerage Project, Stage II to be implemented in the phases at a total estimated cost of Rs. 614 crores. The project envisages water supply to the Municipal Corporation of Thana and Kalyan, 67 towns, 17 urbanisable rural areas and 303 villages in the Bombay Metropolitan Region. In addition, sewerage and low cost sanitation facilities is proposed to be provided in the towns, including Thana and Kalyan and surrounding urbanised areas. On examination of the proposal it was found that it needed further modifications by the State Government. The State Government has been suitably advised.

### Protection of Coconut Cultivation in Kerala

1786. SHRI RAMACHANDRAN PILLAI: Will the Minister of AGRICULTURE be pleased to state the steps Government propose to take to protect the Coconut Cultivation in Kerala which is affected by 'Root wilt disease'?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): The Coconut Development Board (CDB) under the Ministry of Agriculture is implementing a programme for the removal of root wilt affected palms in Kerala. Affected Palms are removed and replanting taken up with quality seedlings.

The scheme is being implemented by the Coconut Development Board through the Government of Kerala and the expenditure shared on a 50 per cent basis. The area proposed to be covered in the State during 1991-92 is 10,000 hectares.

इंदिरा सरोवर (बोधघाट) पन-बिजली परियोजना बरसूर, मध्य प्रदेश

1787. श्री अजीत जोगी : क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में इंदिरा सरोवर (बोधघाट) पन बिजली परियोजना, बरसूर को पर्यावरणीय स्वीकृति की वर्तमान स्थिति क्या है;

(ख) क्या यह परियोजना बस्तर के हजारों अदिवासियों को विस्थापित करके कार्यान्वित की जाएगी; और

(ग) इस परियोजना पर निम्नलिखित शीर्षों के अधीन अब तक व्यय की गयी धनराशि का शीर्ष-वार व्यौरा क्या है ?

जल संसाधन मंत्री (श्री विद्याचरण शुक्ल): (क) से (ग) बोधघाट जलविद्युत परियोजना को 16-11-1978 को केंद्रीय विद्युत प्राधिकरण द्वारा 209-30